

## **NOTICE**

**It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on 29<sup>th</sup> January, 2020:**

### **I**

The **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum Justice Nutan D. Sardessai** will not be available for judicial work.

### **II**

The urgent mentioning and placing of the matters pertaining to the Courts presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum Justice Nutan D. Sardessai** are allowed before the **Hon'ble Shri Justice M. S. Sonak** at **4.00 p.m.**, in Court Room No.1.

By Order

**High Court of Bombay at Goa,  
Panaji.**

**Date : 29<sup>th</sup> January, 2020**

**(Kiran A. Bagi)  
Registrar ( Judicial )**